THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED CIN Number -U74140DL2010PTC211151

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

òr. No.	Category of creditor	Summary o	f claims received	Summary of	claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	1	260,775,904.00	1	260,775,904.00	-	-		6	
7	Operational creditors (Government Dues)	1	26,040,345.00	1	26,040,345.00	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	23,094,983.33	2	23,094,983.33	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	TOTAL	4	309,911,232.33	4	309,911,232.33	-	-	-		

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020
List of Secured Financial Creditors belonging to any class of Creditors

	Name of the	D-4-11												
		Details o	tails of claim received Details of claim admitted							Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.	Creditor									contingent	mutual dues, that	not admitted	claim under	
	o.cu.to.													
										claim	may be set-off		verification	
									a, t					
									% of voting					
		receipt		admitted		covered by	covered by	related	share in CoC					
						security	guarantee	party?						
						interest	ľ							

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Unsecured Financial Creditors belonging to any class of Creditors

Sr.	Name of the	Details o	f claim received			Details of claim ad	mitted			Amount of	Amount of any	Amount of claim not	Amount of	Remarks, if any
No.	Creditor									contingent	mutual dues, that	admitted	claim under	
										claim	may be set-off		verification	
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered Amount Whether % of voting							
		receipt		admitted		by security	covered by	related party?	share in CoC					
						interest	guarantee							

Annexure 3
Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

:	r.	Name of the Creditor	Details o	f claim received			Details of claim admi	itted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
1	lo.										contingent	mutual dues, that	not admitted	claim under	
											claim	may be set-off		verification	
			Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by			% of voting					
			receipt		admitted	security interest covered by related party? share in CoC									
						guarantee									
L															

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020
List of Unsecured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr. No.	Name of the Creditor	Details	of claim received		D	etails of claim adm	itted			Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted				Whether related party?	% of voting share in CoC	claim	may be set-off		verification	

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Operational Creditors (Workmen)

Sr. No.	Name of Authorised Representative, if any	Name of the Workman	Details of	claim received		Details of claim a	admitted		Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
							Whether % of voting related share in Cot party? if Applicable						

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Operational Creditors (Employees)

Sr. No.	Name of Authorised	Name of the Employee	Details of	f claim received		Details of claim ad	mitted		Amount of contingent	Amount of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Representative, if any		Date of receipt		Amount of claim admitted			% of voting share in CoC, if Applicable	claim	may be set-off			
1	-	Mr. Anurag Rajpal	2/26/2020	260,775,904	260,775,904	Employee	No	84.15	-	-	-	-	
3													
4													
5													
												·	

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020
List of Operational Creditors (Government Dues)

					Details of claim admitted								(Amount in i		
Sr.	D	etails of Claim	Details	of claim received		Details	of claim admitte	d			Amount of			Amount of	Remarks, if any
No.											contingent	mutual dues, that	claim not	claim under	
	Department	Government	Date of receipt		Amount of claim admitted		covered by	covered by	related party?	% of voting share in CoC, if Applicable	claim	may be set-off	admitted	verification	
	Office of the Excise and Taxation Department Gurugram (North)	Gurugram, Haryana	3/6/2020	26,040,345.00	26,040,345.00	Government dues	-	-	No	8.40	-	-	-	-	
2															
3															
4															

Annexure 8 Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of the Creditors	Details (of claim received		Detai	ls of claim admitte	ed			Amount of contingent		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted			, .	related party?	% of voting share in CoC	claim	that may be set- off			
1	Ravinder Gupta & Savita Gupta	2/26/2020	5,590,000	5,590,000	Operational Creditor	-	-	No	1.80	-	-	-	-	
2	Holisol Logistics Private Limited	2/26/2020	1,75,04,983.33	1,75,04,983.33	Operational Creditor	-	-	No	5.65	-	-	-	-	

Name of the Corporate Debtor: THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 13/02/2020; List of Creditors As On: 07/12/2020 List of Other Creditors (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of the Creditors	Detail	s of claim received		Deta	ils of claim admitted		Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim Nature of claim admitted		Amount covered by security interest	Whether related party?	claim	may be set-off		verification	
1												
2												
3												
4												